

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Cox & Kings Limited Date of Commencement of Liquidation: 16-12-2021; List of Stakeholders as on Date: 28-02-2022; Name of IP: Mr. Ashutosh Agarwala; Process Number: 1; Last 5 digit of registration number: 11901

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				191022483				NA
2	Liquidation costs incurred till date				4221059				NA
3	Secured financial creditors	7	34467466409	7	34451421413	0	16044996	0	Annexure 3
4	Unsecured financial creditors	16	43165580171	16	43165580171	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	1339	747057643	1339	685154998	0	61742645	160000	Annexure 6
7	Operational creditors (Government Dues)	20	11374046604	20	2020111242	0	203393149	9150542213	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	821	2835813464	821	1616829064	0	896916094	322068303	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	33	17499836	33	11850000	0	5199836	450000	Annexure 9
Total		2236	92607464127	2236	82146190430	0	1183296720	9473220516	